

में नियम के अनुसार वर्ष 1967 से 1979 तक की अवधि के दौरान फार्म 'जे' और 'के' प्रस्तुत नहीं किया था; और

(ग) यदि इस यूनियन में लगातार 12 वर्षों से प्रतिवर्ष फार्म 'जे' और 'के' भरकर प्रस्तुत नहीं किया है, तो यह यूनियन किस प्रकार कार्य कर रही है और क्या सरकार ने इसका पंजीकरण रद्द नहीं किया है, और यदि हां, तो उसके क्या कारण हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :
(क) से (ग). सूचना एकत्र की जा रही है तथा सभा पट पर रख दी जायेगी।

Provision of Basic Amenities in the Approved Colonies Existing in West Zone of MCD

7438. SHRI EBRAHIM SULAIMAN SAIT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the residential colonies in the G-4 Sector of Master Plan, viz Manohar Park, Ashoka Park Extension, Ashoka Park (Main), Madan Park, Jaidev Park, Bhagwandass Nagar situated along Rohtak Road and East of Punjabi Bagh (Eastern Sector) in the West Zone of the Municipal Corporation Delhi, are recognised and approved ones;

(b) if so, whether Municipal Corporation of Delhi have made the requisite provision for minimum level of social amenities like street lights, roads, pavements and drains therein;

(c) whether Municipal Corporation of Delhi have not repaired the roads in this area for the last 10 to 12 years; if so, reasons thereof;

(d) whether sewerage water always remains standing on the streets of these colonies for want of proper drainage; and

(e) whether Delhi Development Authority is considering to provide any common facility like 'barat ghar' Community Centre on the DDA's vacant land lying

on the crossing of Rohtak Road with Lawrence Road, if so, full details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Promotions to selection posts in CPWD

7439. SHRI DOONGAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the policy regarding the promotion for selection posts framed by D.G. (Works) Central P.W.D. is that all the promotions to the higher grade will be given on the basis of seniority-cum-fitness and it is in practice in the promotions of J.E. (Civil, Electrical, Mechanical), Head Clerks and Office Superintendents in Central P.W.D., but in the promotion of Section Officers (Horticulture) to the post of Asstt. Directors (Hort.) this policy is violated as shown vide Office Order No. 565 of 1981, issued on September 14, 1981;

(b) the above Office Order shows that the promotion of first six section officers (Hort.) have been given promotion on the basis of seniority cum fitness, when the another seven promotions have been given to the S.O. (Hort.) on the basis of merit-cum-seniority as notified in the same office order; and

(c) the action taken to rectify the position in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) As per provision of recruitment rules the promotion from the grade of Junior Engineer to Assistant Engineer (Civil & Electrical), and Office Superintendents are made on the basis of merit-cum-seniority. Appointments to the grade of Head Clerk are made 50 per cent on the basis of limited Departmental Competitive Examination and 50 per cent by promotion on the basis of Seniority subject to rejection of unfit. Promotions to the grade of Assistant Director of Horticulture are made on the basis of

merit-cum-seniority. However, for purely ad-hoc appointments the criteria of seniority-cum-fitness is adopted. All the 13 officers promoted and appointed as Assistant Director of Horticulture on regular basis vide Office Order No. 565/81 were selected on merit-cum-seniority basis.

(b) and (c). 6 persons mentioned in para 1 of the said office order, were already working in the Department of purely ad-hoc basis, before they were promoted on regular basis of officiate as Assistant Director of Horticulture. As such, the contention that the first six Sectional Officer (Hort) have been promoted on the basis of seniority-cum-fitness and the remaining seven on the basis of merit-cum-seniority is not correct.

Promotion of Assistant Engineers in D.G. Works

7440. SHRI TARIQ ANWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the progress about the ad-hoc promotion of Assistant Engineers (Departmental candidates) in the office of D.G. Works; and

(b) the reasons for delay in promoting them?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The question of ad-hoc promotion of Assistant Engineers (Departmental candidates) arises only when the vacancies are available in the grade of Executive Engineers (Civil and Electrical). There is no vacancy in the grade of Executive Engineer (Civil and Electrical), at present.

(b) Does not arise in view of reply to (a) above.

Disease to Pepper Crops in Kerala

7441. SHRI M. M. LAWRENCE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it has come to the notice of Government that a kind of disease is spreading to the pepper crops in high ranges of Kerala;

(b) whether it is a fact that because of the disease the yield of pepper has reduced alarmingly and causing loss to the earning of the agriculturists and foreign exchange to the exchequer; and

(c) steps Government have taken to prevent this situation?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). The most destructive disease of pepper vines in Kerala is the quick wilt which is incited by the fungus, *Phytophthora palmivora*. The disease attacks the foliage and basal part of the vines. Losses in infected gardens may range between 25—30 per cent.

This disease is being investigated on a priority basis at the Central Plantation Crops Research Institute of the I.C.A.R. and also under the All India Coordinated Research Project on Spices Integrated control strategy has been recommended involving the use of Bordeaux Mixture, good agronomic practices and sanitary measures.

Grants to Institute of Agriculture Sciences of Banaras Hindu University

7442. DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Institute of Agriculture Sciences of the Banaras Hindu University receives grants from Government and the I.C.A.R. for research activities;

(b) if so, the amount paid by Government and the I.C.A.R. during the last three years;

(c) whether Government have received several complaints against the Institute of Agriculture Sciences in BHU alleging misuse of funds, Auditors adverse Report, unused tractors and large scale death of milch animals;

(d) whether the attention of Government have been drawn to the news item "Iron Piece found in Cow's stomach" appeared in the Times of India of November 10, 1981 reporting death by traumatic gastritis of over 250 cows and calves; and